A special programme should be ubout undertaken to uplift th& people of this legion. The special treatment should not only be in words, As we Know, Manipur is already g. special-category State. But, what is "special category" in the real sense? What is the speciality about it? Allotting a little more funds is the speciality? If we really want to give special-category status to that State if we rtally want speciality ^ in them, we have to give special attention. Special measures should be taken to see do it that that part of the country develops in big way. Madamwe have seen the Appropriation Bill. How is the money spent? About fifty five per cent of the total Budget allotted to Manipur goed towards establishment, which does not contribute anything to development as such, then about 25 per cent is for the valleys and 20 per cent is for the hills. A major chunk of it goes for the maintenance of law and order, within does not, in any way, contribute to the deveopment of the economy of that State. There is vicious circle in the sense thiat there is insurgency because there is no development, and there is no development because there is insurgency. And, because of insurgency, the people do not want to put up industries there; the people do not want to start industries there. So, we get into that vicious circle which never ends. I would like to suggest that some economic programmes should be undertaken by the Government-The Government should pay special attention to the development of that State economically. Small-scale industries and agro-based industries should be set up there. Tourism also should be promoeed. It should also take con. crete measures to bring railway services to Manipur the Railway Ministry. Madam, there is a bv demand for setting up a Central University. This aspect also should be looked into, because in each of the other North-Eastern States namely, Meghalaya, Nagaland and Mizoram,

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a Central University is there. I don't know why Manipur should toe left out. The demand lor setting up of a Central University should also be considered by the concerned Ministry. 1 request the Government not to come before this House with another Appropriation Bill again after six months and the Government should see to it that the Central rule is ended in Manipur and a popular Government established. I appeal to the Central Government to restore the popular Government in Manipur and revive the Manipur Assembly.

Thank you very much, Madam.

THE DEPUTY CHAIRMAN: I adjourn the House for lunch till 2.30 p.m.

The House then adjourned for lunch at thirty minutes past one .of the clock.

The House reassembled after lunch at thirty)-eight minutes past two of the clock,

The Vice-Chairman (Miss Saroj Khaparde) in the Chair.

THE MANIPUR APPROPRIATION (No. 2) BILL, 1994—Contd.

SHRI G. SWAMINATHAN (Tamil Nadu): Madam, may I raise a point of order. About the quorum, a lot is being published in the papers. It affects tha prestige of the Rajya Sabha. The point is that only the Congress Members are here. So, I would very much request the Congress Party to issue a whip to its own Members so that all their Members are present and the papers may not write like this. The quorum can be made only by the Congress Members ^{no}t by anybody else because other Members are not here. Then, naturally your own party should issue a whip as your Members are not coming. I can onyy reqest I can only request otherwise, the papers are writing that there is no quorum.

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THE VICE CHAIRMAN (MISS SAROJ KHAPARDE); I think the Parliamentary Affairs Minister is here. She will take cognizance of it.

THE MINISTER OF STATE IN I Hfi MINISTRY tw JERSONAL, PUBLIC GRIEVANCES AMD PEN SIGNS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): with your long experience, you know that quorum is not the responsibility of any party. 1 think... (Interruptions)...

SHRI G. SWAMINATHAN; Quorum is only attendance. Attendance is only quorum. I would only request you to make your people to attend the meetings and then tire quorum will be there. It is only my pdvice, You can do whatever you like.

SHRIMATI MARGARET ALVA: We are very grateful for your pre sence.

THE VICE CHAIRMAN (MISS SAROJ KHAPARDE): O.K. Thank you very much, Swaminathanji. Now, I would like to take the Manipur Appropriation Bill, 1994. The speakers' list Is before me, and, according to that, Mr, Narayanasamy is to speak now. Yes, Mr. Narayanasamy.

R/HM NARAYANASAMY V (Pondicherry): Madam Vice-(Chairf-man, thank you veiy much for giving me this opportunity to speak on the Manipur Appropriation Bill, 1994. Madam, I support the Bill. As far as Manipur is concerned, it is a very eansitive State like the other North-Kastern States. Manipur can be visualised as a State where the Hindu culture is predominant. When you see Meghalaya, Sikkim and other Nbrth-Ea^em States, including Arunachal Pradesh, you will see that there are Christian, Missionaries and institutions there. But, as far as Manipur Is concerned, Vaisnavite

[RAJYA SABHA jcult is being practised toy the
Manipur! people and when we visit Mani-
pur, we find that we are in one part of
South India. The peoples culture, their way
of life, are such that one finds that
Manipuris are like hne South Indian
people. We can see the same greenery,
People have staple food rice as their
though the other North Eastern State, are
not taking that much. In Manipur they are
gt owing paddy and coconut. Apart from
that, Manipur! dance is widely accepted by
the people of this country. Such a beautiful
State having rich culture is now in turmoil,

There was an elected Government. Though it was the Congress Government, we found the situation to be such that the State administration could not he carried on. Though the Central Government is running the Government we never hesitated to bring President's Rule in the State. THe Assembly hag been kept under suspended animation. The Kukis and Wages have been fighting a battle for a long time to gain supremacy. Some of them have come from border areas and they have settled in 'he lands and wanted to occupy the lands because they wanted to survive in that area. Therefore, the kukig and Nagas have been fighting. In the meantime, the local Manipur! people have also have started fighting or survival In this way, the peaceful State has become a State where communal clashed started. Now, Madam, though our Congress Government was there in the State, the Thief Minister was trying to set-ile the dispute but he could not succeed in the process, not because of the Kuki Naga problem atone, but be-eaiis-a of the extemaL foio's also which are working to see that this State is disturbed. Now, President's rule has been imposed. I would ike to know from the honourable Minister, after the imposition of the President's rule, what development activities are taking because under President's Rule people may say that no political pantios

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are ruling and there is no interferemge Now that the in the administration, Governor is eoniolnng the Slate. 1 would like to know as far as the administration State i3 concerned, what developmental activities after the imposition President's 0 lluie which has been done. I would like to know th,3 from tho Minister hecause, especially in the North Eastern States, yesterday I just made a passing North i-em.uk about ui-Eastern given the Spe-States they have been They e.al- category status. have financial autonomy been given by the Central Government' mem, They hae been given 80 per cent of thfe^ants by the Central Gov-einm«tet to administer the State.".. But, Unfortunately, in the North Eastern States, the funds . that have been provided and the essential item, that have been sent are not properly distributed. This is a complaint because, on the side of Bangladesh and on the other .side, China "borders, the people who are involved in smuggling activities just take away the materials that have been sent by the Cen~ tval Government for the welfare of the people. Coupled with that, several steps have been taken By the respective States to provide materials but it is not possible because it has a hilly terrain. And now, when the President's Rule is imposed, as far Manipur is copcerned, how l_s the Public Distribution System function, ing ttere? Now the burning problem of these people, the insur, geney in the State, ig because of the youth being unemployed. It is this which is posing a very serious problem in the State. The youths who have been educated, who could not 6et employment, w«re being diverted, that might is being divrted to militancy because the organisations that are working in the North-Eastern States, with the connivance of the external fonces, are utilising. tha younger generation and they have given, them weapons and other facilities to Agnt Against their own Government, the State Government. Therefore, the

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youth energy in this country, especially in North-Eastern States, Manipur and other could not be utilised for productive Therefore, it is high time that purposes. employment opportunities were created in Manipur. The Govrnmant ot India can have an txperirfteht there. Employment opp-ortunitiscan be created now for the younger generation. Now: because of the insurgency, because of the militancy. 'because of the external forces interfering in the affairs of these States. tourism is also riot developing. Such 8t hilly State, where a lot of foreign tourists can come because of the problem being posed in Jammu & Kashmir, this area of the country, especially Manipur, Meghalaya, Arunachal Pradesh and other States, trekking and various other such sports •ran be promred in which people from other countries can take part, remains undeveloped. Develop Tourism will deeloptnent create employment oppor-tunitis. It will develop the State. For the purpose of developing tourism; I would like to know from th* Minister what steps have been taken.

Madam, in the year 1980, the Government of India, then Smt. Indira Gandi, our hon'ble beloved Prime Minister, brought North-eastern Council covering all the а North-Eastern States for the economic development of those region and also for having coordination, among the North-Eastern States, .Unforfunately, though; the North-Eastern Council meets, they discuss various* issues, major deve. lopjwen^ has not taken, place. And especial in Manipur, in spite of the Go vevmgK&i, the elected Government funertioning there why this insurgency, why these clashes occur? That is because the people are fed up with the administration- The people have no faith in the administration because whoever the people need has im *b*een sanctioned. North-eastern Therefore, Madam, the Council which is a very vital aspect, which his been seated, for the purpose ei developing the whole North-east, of

which Manipur is a Part, along wit! other areas Manipur can aeveloj Manipur, if one Suite in the North, eastern region is givea concentration by the Central Government th« other regions will be discontented and there wiH also be discontentmeni among the people especially when th* North-eastern people are very sensitive Whether they are from Manipur or Arunachal Pradesh or Sikkim they are people There is a general very sensitive feeling among the Northeastern people that the Central Government is neglecting them. The Central Government is not taking care of their welfare. the employment education etc. They have opportunities. whenever they meet been requesting, parliamentarians, they have been telling that Central Government Ministers should the visit the State. Apart from the State Government ruling there, should know their problems. The Central Government can depute a Minister to see their problems from the point of view ot the Central Government and to see what are the developmental activities are taking place in this State. But Unfortunately the Ministers are not going there and would not blame any Minister in this regard. But little more attention can be given in this area so that there will be satisfaction among the people of Northeast, even the Central Government is focussing its attention for the development of the North-eastern region.

M!adam, there is a very big project-Because 'I visited the Manipur I found there is a big hydel project in the State and it has been improved and further expansion is also in the ofling. If that is done by the Central Government it would be tetter, because the electricity that is generated and water supply that is given by this schema are not only being utilised in that State alone but they go to other States also as this is a Central grid. I visited that hydel power project. I saw the

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development that has taken place 'there. If the expanssion programme comes in there, there wiU be more employment opportunities to the people of Manipur. That aspect has to be considered by the hon. Minister. Now, the Minister may think that the Legislative Assembly is under suspended animation. But the point is whether they are going to keep it under suspended animation for a long time because keeping the State under President's Rule is no solution for solving the problems in the State. Now, I would like to compare the situation in the State when it was ruled by an elected Government and now being ruled by the hon. President of India through his representative, the Governor. When T go through the papers, I see the same kind of situation prevailing there. In the law and order situation also, there is no improvement. It is not satisfactory even in tha case of deelopmental activities. Therefore, I would like to say that only an elected Government which is acceptable to the people of the State can solve the problems of the State.

Madam, we have solved the prob lem of Punjab. We have solved the serious problem of Assam. And when compared to those serious pro blems, the problem in Manipur is nothing. It can be settled very easily by bringing the people together. there militants, If are we kill We should not them. should talk to their leaders. We should bring them into the mainstream because those people are not anti-national. They are fighting for their survival in the State. As far as Manipur is concerned, the Kuk-Vi and the Nagas are fighting for their survival, the Manipur^ are also fighting for their survival. It is a question of survival because one group wanted to evict the other from the State. Therefore, all the leaders of all the three groups can be called. Now is the time to call them when President's Rule is there. The Governor can call them and discuss with

them. Then the preblem can be solved. Madam, I am very happy that the hon. Home Minister, the hon. Finance Minister and the hon. Commerce Minister visited the State. They understood the problem of the people, and they tried to give some kind ctf schemes to the people also for development there. I do not know what has happened thereafter. I would like to know from the hon. Minister as to what further develop ments have taken place in the State after (he visit of these three senior Cabinet Ministers

Madam, President'si Rule is a replica of the Central Government's admih'stration. Ij anything happens i a v>rrmg way, it would reflect on Centre, And we, the public representatives, are answerable, and the Government of India is answerable. Until and unless you call them and discuss with them to solve the problem, the problem will remain tor ever. The North-Eastern Council has to be given a status. Madam there is a dear-cut opinion-and the hon. Minister also knows it-that these problems are created by the external forces You try to stop those forces which are living in the adjoin,, ing country. The external forces are creating problems for our country in the North-Eastern region, in Jammu and Kashmir, in Punjab, and in Assam. Those have to be curbed. I 7'ould like to know as to what steps r>.rc? being take in this regard

Madam I am very happy that the Budgirt hast been presented here. I hope the hon. Minister will not come here with another Budget. And I would like to know when they are going to hold elections there beca. use they cannot keep the Legislative Assembly permanently under suspended animation. Therefore, I would like to know from the hon. Minister as to when they are going to hold elections there. What are the developmental activities that have taken place? How many youth have been given employment? I would like to know all these things so that the entire country and the people of Manipur will know what action the Central Government has taken during the period when the State is under President's Rule.

Madam, with these words, I sup-> port the Appropriation Bill, and I hope the hon. Minister will give replies to all *he points I raised. Thank you.

THE VICE-CHAIRMAN ("MUSS SAROJ KHAPARDE); Mr. Minister you should listen when the Member speaks.

SHR M. V. CHANDRASHEKHAR MURTHY: I am sorry, Madam.

B. DUTTA (Nominated): DR B Madam Vice-Chairperson, I rise to support the Manipur Appropriation (No. (2) Bill, moved by Shri Chan-drashekhar Murthyji. It is now the eighth month of President's Bute that was imposed in Manipur from the 1st of January, 1994. Only the other day, between 31st July and I⁶* August, I visited Manipur, along with the Chief Minister of Arunachal Pradesh. Mr. Apang, who is 'the Chain can of the North-Eastern Congress '^ordination Committee. Besides Imphal, we toured the other parts also and we could see that there were very healthy trends emerging. Developmental activites have picked up momentum there. A lot of projects sre in the process of being completed.

Earlier, due to the communal strife, the ethnic strife^ which visited Manipur there was large-scale violence and it necessitated the imposition of President's Rule. The Prime Minister and the Home Ministry rale to the occasion and they did no hesitate to dismiss even their own Party Government, in the larger interest in order to protect the life and property of the people ad to stop th fraticidal war among the ethnic groups. It was a very wise deeisioi As a result of this, we now find that even in that arena a lot

of improvement has taken place. Political dialogue between the warning group hasstarted. The leaders of ell communities ar_e visiting the different areas and they are having liscussions across the table, The democratic process i_s on.

Of course, we cannot have President's Rule all the time. As u matter o; principle.as Mr. Narayana samy has just now said, President's Ride is not an ideal solution for everything. But when the internal situation in certain parts of the country warrants President's Rule, it is within the Constitutional framework and it is part of our Constitutional mechanism to impose President's Rule. It has to be applied boldly and imaginatively. That is why it is there I would say President's Rule should be there as long ?s it is necessary. We should not be very apolegetic about it. As Song as it is necessary, it should be there.

Madam, we have routiced oris healthy sign in Manipur. It is a very good sign. Within, these last few .-.nor tl.:;, things are improving and I .-m r:re, very soon, the full demo-srtitic process would come into play in Manipur. This is what I had seen there which I wanted to report to the House. It is a very good sign.

In this context. I would like to make a few observations for the benefit of the Members who do not live in North-East and who may nor have the insiders' perception of the problems that lead to violence which keeps on visiting not only the State of Manipur but other areas in the North-East. Therefore, I would lik-a to mate these observations.

Earlier], while speaking) on this Bill, Mr. Bhubanswar Kalita made eertein observations about the state of the economy there. He cited unemployment as the reason. He said that unemployment was one of the

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major reasons because of which the youth in the North East was going asoray. They have taken to arms. They have forgotten their loyalty to the Motherland. Sometimes they are even?- talking of independence. Well, enemployment is one of the main reasons. There is no doubt it. But We must go a little deeper. Un-empioyetnent is there in other States also. In fact, iJ you compare the unemplaymerrt statistics, if you compare this ratio of unemployed persons per thousand population in th? North-Eastern Region with that of the other S. ates you would And 'bat the number of the unemployed ie far less than it is in, say, Bihar or West Bengal or some other larger 3 ate. but you do not see this kind of violence in those States. Therefor?, this alone cannot explain everything.

One problem in the North-East is thai there is virtually no industrialisation, As a result of this, though the North-East is a part of this vast country, it still remains far backward as India is forging ahead. With the liberalisation process now on, il would pick up speed and it would grow faster. But, the North-East would remain backward, This is a diserepancy which is haunting the mind of the youth. This one rea-ron.

Secortidly. there is no dearth of sympathy. There is no dearth of love and affection or the people of the North-East from the national lea ders, from Delhi They have done a lot already. They have pumped in a tot of money there. A lot of investment has been made. But the Question is this. The pumping in of this kind of funds has its own falious. In the North-East, in the small e'h nic communities you will find that their basic ethos, political and soda! ethos are egalitarian. I_n such a can *van* you find that a few people are becoming rich and richer and the many remain poor and become poorer. Now, this is not in the social and

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political ethos of the people of the North-East. A lot of people, even tribal leaders, speak cat in anguish the «ash flow has become one of the main weapons of development. It has been one of the main Weapons siflfce %e days 01 the Naga land insurgency, way, back Partition at the time of and Ittdepetide&ce, and you find that the fle*1 of cash. which is not always converted ino assets, is like fire. It is burning up all the social value. The Soicial fabric is being' destroyed. We have beautiful tribal societies With a very democratic structure and those democratic values which they incalculated, which they pre served and protected for so long, are being destroyed. You find school dropouts becoming millionaires by becoming contractors. А brilliant student who becomes an IAS or an IPS of is is Mr. Nobody! Surely, a 'poorer, He political class has arisen and they have become rich. What is the condition of other even though they come from the same c6mmunity. the same ethnic group.

Now, this kind of non-egalitarian development, this kind of inquality, has also poisoned the minds of the youth. Wh«!n you hear the youths of the North-East speak of bribery what they mean is-you try to understand the language that you are bribing and promoting a class of people and keeping you power all right here with their help. This could have been stopped if there has been proper monitoring of the projects, by ensuring that, the projects for which money is being given are surely implemented. This is not be-inc: taken care of. Here the Central Government cannot say, we have' given the money to the State Government and it is the duty of the State Government to do it. No! The Centre has also got the responsibility to ensure that fo whatever pro-ipcte money fe given are implemented.

Of late you find a kind of frustration (No_i2}8m, 318 1994

arising among a section of our leaders, " No_m it is useless to spend money; nothing wiH happen; you cannot do anything there." A sort of poicy of retreat is being followed This is what I strongly object to. We should not follow a policy of retreat from the North-East. We should follow a forward policy, with a positive attitude towards our tasks, and the tasks must be accomplished.

The task is industrialization. I re member, the Industry Ministry, two vears back, made an exercise and identifled our areas for industrializa tion in the North-East even, with level of infrastructure. the existing In the Ugh' of the available level of technology, industrialization is pos sible, fe areas like power-based industries, coal-based industries, electronics, and pharmaceuticals because you have got a lot of herbs ir), those areas and in the light of the new GATT agreement and all these areag become very important, parti cularly pharmaceuticals-a heavy in vestment should be made. Therefore^ instead of taking negative steps, take positive The Centre. steps. when it started giving money to the North-East want on giving, giving and suddenly when they found that nothing was happening, they stopped it. Always give and make sure that what is being given is being converted into assets. You should not allow s situation where 25 or 30 per cent is converted into assets and the rest vanishes into thin air. That creates a havoc in the economy. It has created instability within the numerous societies living in the North-East. I want to tell the policy planners that is why ethnic strife and all such things are happening! there.

But there is no reason for despondency. W_e find that there are hundreds of thousands of people in every State who are deeply committed to India, to the values of our democracy and secularism which we ar^e propounding. They are fighting elections They are coming out victorious ' They are forming governments. But it is the duty of the Central Government as well as political leaders belonging to other political parties to aspire people to inculcate these values by their own actions. We should not follow a policy of retreating

I wiU give you another example of retreat. The children of the IAS officers and the IPS officers posted in the North-East cannot be educated there. They have to have a house in Delhi, and their children will be taught in good schools in Delhi. Of course because they are IAS officers and IPS officers, they cannot neglect their children. Their children have to be educated. It is the first duty of any parent. We agree with that, But', consider this. Shillong which was the cultural capital of the North-East, has a tremendous educational infrastructure In its bossom it has some of the finest institutions in the name of Loretto, St. Marry's College, St. Edmund's College, etc. In all these institutions, todays things have gone down so much that nobody wants to admit his sons and daughters. Why should we allow these things to happen? This is a wrong policy. We should try to see that in every capital in the North-East there are some good schools with high standards, where children, of people in stiop positions also can go, They wiU also contribute by mixing with the children of the North-East to keep up the standard olt education. We should ensure

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all these things. Why this policy of reterats? In the British period_ the British, administrators came end conducted expeditions right into the h^art of Mizoram and Nagaland. Some of them >died. They left be, hind so many chronicles which are research materials today. They brought a culture. They made an, impact. They did so much for that area with their own imperialistic exploitation, of course, but we cannot do It in free India! Why should we have such an attitude of retreat from the North-East? H anybody is posted to the North-East_ it is deemed to be a punishment posting for him.

The NorthhBaster>n Council ist a very novel institution. Just now, Mr. riarayanasamy was taking about the North-Eastern Council. What have you made of the North-Eastern Council? It started veiry well. It was conceived well. It had very imaginative provisions for its functioning. Brilliant officers were sent there. Now it is ill-staffed. A posting to the North-Eastern Council is again a punishment positing. The Council is not doing¹ the kind of job for which it was created. Small and .numerous States have been created by the 1971 Reorganisation Act but North-East has common economy. Then region has not developed economically. Arid the North-Eastern Coundil Was brought into] play a rositive role in the region's development, That is not being done.

I find that there is a lack of perception even in today's rulers itf New Delhi of the role to be played by the North-Eastern Council. We have raised this issue time and again from the North-East Congress coordination Committee platform. But till today nothing hag happened.

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year war. We have to fight it out. Why 1994 322

Manipur [ll AUG 1994] So, Madam, I tell you that the

situation wiU improve and then it will worsen. In the process, ultimately we will find that we are not only back to square, one but that we are also further going down and down. Where is the North-East going today?

Now, foreign influences are again penetrating. Again the situation, is worsening. The insurgency is again multiplying!. Insurgents are coordi-nsting among themselves in spite of the fact that three-fourths of the people df the North-East are f^{Qr} India and that they are fighting for India. Others are silent The insurgents have got only a handful of supporters. They have sophisticated weapons and foreign help. Can we not exploit such a situation? I would request that these points should be taken care of.

Madam, just one more point and I will have finished

The Government had the courage, the Home Ministry had the courage an¹ the Prime Minister had tine courage and the will to impose President's Rule in Manipur. It was well appreciated, There are other areas like Tripura, about which I spoke in the morning. Don't discriminate between one and the other. Whereever you find that something is g'oing wrong in any way don't hesitate to impose President's Rule. This is what I say. President's Rule is a part of our democratic Constitution It is not some thing different. Just because some foreign powers will say that there is no democracy in some part of India, why should I become jittery? It is needed to be continued in Kashmir because of militants coming across, because of mercenaries coming from Afghanistan and fighting a war in Kashmir. We have got every right to carry on as long as we can. There is history There may be a 30-year war or 100-

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should we fight shy of that? we are not against President's Rule as such. Let it be there as long as it is necessary, but don't discriminate, Discrimination is what is not liked by the people living in the North-East. Non-partisan policies and ega-Jitarianism should be upheld. Thank you_m Madam.

DR М ARAM (Nominated): Madam three hon Members havealready spoken on the Manipur \p propriation Bill. Х shall make a few fresh. points. Presidenes -c^vvas imposed there on 31st Decem ber. 1893. As DT. Dutta has said we are in, the eighth, month. From the point of view of peace. Some times we have peace Sometimes we have violence. This has been an in termittent - process. Some times there is violence in the hilly areas of Ma nipur and sometimes in the Valley areas. I have been to Manipur many limes. Particularly when I was en gaged in the Nagaland Peace Mis sion, work, I used to go there a lot. It was in the '60s and in the '70s. At that time peace was disturbed only in tho hill areas of Manipur. The Valley was peaceful. But i-n recent years the Manipur Valley has be come disturbed and the angry youngmen belonging to the majority com munity have gone underground. As the hon. Member, Dr. Dutta, has said we should undrestand the real cause. Why do these angry youngmen, who are now in the PDA or PBEPAK, independence. want Even the underground Nagas, many years ago wated independence? "We have Io talk to them. These young-men, some of them are very talented and brilliant. They are rebelling against the system which they find wanting¹, They come out o the universities and their future is dark and not clear. Therefore dialogue is always the best way to bring about

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understanding This does not mean that wherever there are threats and challenges to law and order, admin istrative step sshould not be taken. On the one hand, a policy of firm ness, on the other hand a policy of dialogue, both must go hand in hand. hand. In hand even though in the Assembly is in suspended animation, even though the popular Government is not there, I believe the imposition of President's Rule provide the Government of India with an {opportunity¹ to talk to the people having gone under When we had a brief spell ground. of President's Rule in Nagaland that wad the time when the Governor as representative of the Government of India and the Constitution held talks through the intermediaries with the In Nagaland underground as well as in Manipur. I am aware, there are excellent public leaders, peace-lov JjBat&tfs, leaders' ing respected Church leaders and other social lea ders whose services must be taken advantage of by the Government, who would be very glad to act as communication channels. When I was in Manipur, not too log ago, I did meet of the underground yaungmen. When you talk to them you will understand more and more of their minds. They may say tndependence, but what they are really mean ing is identity. In Nagaland also that was the conceptual difference-. It later became clear that they really meant 'identity'. Thev are proud of the Manipur cultural identity,, Manipur tradition and cultivation and 'civilisation and culture culture. They may even sometimes think of going back tn the original Manipur script rather than the scr'pt they have now adopted-the Bengali script. So. this kind of going back to the ancient roots is one of the trends here. They are proud. That pride we must appreciate. So, they should be made to realise that the Manipuri identity or the Naga identity- could be not only preserved J»5thin the present political frame

work and the Constitutional arrangement, but also could be developed creatively Nagaland, Manipur and other States could develop heir cultural identities. At the same time; they can also progress with the rest of the country. Therefore, I would like to stress the point that President's Rule provides an opportunity to the Governor *o take the initiative to contac and talk to the public leaders like Raj Kumar Priyavrat Singh who has been the Chairman of the Peace Mission Committee, with whom I had the privilege to work during the Sixties and Seventies. 1 also met him recently. I think they will all be helpful in contacting and communicating with the underground friends.

The second point is about unemployment. All the three previous speakers referred to the problem of unemployment. Now. let us probe this issue a little closely. As the h4n. Member, Dr. datta haa said, the population df Maj&sur State is not very large. According to 1991 Census it wag: 18.26 lakhs. Now it must be 30 lakhs or 2 milli&n. The unemployed graduates may be about 30,000. Some say it is 40,0#. The figures of unemployment vary TTv figure is not the main thing, ^uj the point is that they have had t wrong type of education. They an not only unemployed but they art unemployable. This is the conditio! of almost every graduate around the country. The Manipur TTniv^rsitj has been established. I was associa ted with it when I was a member o the University Grants Commission; But then the University should make the courses socially relevant am should introduce job-oriented course and vocational courses. That is ver important. Even in this Budget, th Appropriation Bill which *i*s unde our consideration. Rs. 629.99 crore! almost Rs. 630 crores has been pro vided to the State and the siagl " largest item js education, it has bee

provided Rs. 103 crores, But it should be enhanced. Then, correct type of education can be given.

Now I will come to the industrial development of the State. I auite agree with what has been said by the hon. Member, Dr Dutta. What required is rural industrialisation, is industrialisation not large-ssale intermediate of indus tout type trialisation. Indeed, Manipur has already made fine а si art in electronics, in spinsing and various other areas. But then microplanning is very essential. A decentralised system of development is necessary. In this context, the Seventy-third Constituional Amendment and i the proposed Panchayat election! will give positions of responsibility to one-third of the women in the State. It is a very promising development. One very special feature about Manipur society is the wonderful place that the women of Manipur occupy. If anyone goes to the Imphal city of Manipur first, he wiU be taken to the women's bazaar. The commerce is done by women. These women] have leadership qualities. In. the handloom industry also they are there. Not only that, women also set good examples to others. I do not konw how many of the hon. Members of the House know about the history of Manipur. The women have come forward to protest against social wrongs whenever these were committed. The woman's power, stree shakti in Manipur is very strong and it has continued for many decades. I have seen women taking out torchlight processions. I have seen them sitting in *dharna* and participating in various kinds of demonstrations. They have successfully! fought lagainist alcoholism. They have done many thing's. But Manipur' women 'Willi have a new opportunity to conduct public affairs in all the villages and towns when the Panchayat elections take place, So, I am all for revival of the democratic proces. Before long, there should be State elections and Panchayat elections and then Mani-

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pur wiU certainly have a great era. about these spoke voung man of them, I know Many (Interrup tion) . As I said, they are also re. bulling against the system. J!t was pointed out that money was not the is sue. Money is available in plenty. When I was on the Central Board of the Life Insurance Corporation of In dia, after the Nagaland Peace Accord, the then Prime Minister. Mrs. Gan then Finance Minister, Mr.. dhi and thought that I should Subramaniam turn_n my attention more towards dev elopment. I wag on the LIC Board, I went to Tmphal and talked to the LIC management. T asked them. "How is the business?". The person concerned said; "We have a roaring business. Crores pour into Maniur like rains. So there monsoon is having plenty of money around are a roaring business in the LIC 1 said; "What happens then? Do all these crores of money which pour like monsoon rains reach the targated beneficiaries? Does real devel place? How opment take do these disappear? What is the crores solu tion?". They suggested an ingenous solution. He said; "Let us have some reform. Like we have the DA and the TA; let us also have a CA. I said; "What is that?". "If you want to get something done in an office; you pay Rs. 10/. here; Rs. 25/- there Rs. 100|- there and Rs. 500)- there, so; let us also have a CA; Corrup Allowance"; he said. tion Corrup is so wide-spread and rampant. tion do we wipe it out? One does How not know really. It is this corrupt system that the angry young men are rebelling against. So: the problem is not just unemployment; it is not just the desire to to maintain the indentity of Manipur They are also fighting against the system. It is a challenge before all of us. How 8-re we going to face it, not only iii Manipur but everywhere?

With these few words, Madam, I support this 1 31 and I hope that the

[Dr. M, Aram J

democratic process, both at the Panchayat level and at the State level will be revived very soon. Thank you.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Now, I would like to request the Minister to reply.

SHRI M. V. CHANDRASHEKHAR MURTHY: Madam, I thank all the Member_s who have participated in the discussion. I wish to inform hon. Members that I shall restrict my reply to th_e discussion only in respect of the financial aspects of the State of Manipur. I do not want, to go into the Plan Outlay and the allocations .

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I wish to inorm this august House, at the outset, that after the imposition of President's Rule, there has been a significant improvement in the law and order situation in the State. Many Members spoke about the developmental activities. In addition to the general improvement, after the imposition of President's rule there, there has bee_n a notable achievementat in the developmental activities of the State.

Most of the Members who have participated have mentioned about the leakage and the siphoning off of funds which are directed to be effectively used for the development of the State and or our various programmes. Under the President's rule, We have taken very serious steps in this regard. Therefore, the leakage and siphoning off nf funds in the implementation of the several schemes and works have been effectively plugged. In addition to (his the releases of funds have been linked to the specific projects and^ works and they are closely being monitored by the district authorities. In the field of construction of roads, improvement of roads, to provide water supply and irrigation progress One Eingra Irrigation Dam

(Wo. 2) Bill,

projet is likely to be completed by the end of this year, This project was languishing for' several years. This will provide drinking water and water for irrigation purposes for the capital city of Imphal. The progress of the Kukka Irrigation Dam is also being quickened and this project will provide water to* the district head quarters of Chura Chandpur. The hon. Member, Shri Bhubaneswar Kalita, mentioned about the flow of funds from the Plan outlay of 1994-95. He also mentioned that the hill areas are geting only 25 per cent of the: total allocation of the State. Madam I wish to inform the hon- Member that it is not correct. The hill areas are getting 35.T1 per cent, that about 'Rs. 85.72 crores out of Rs. 240 crores and the hill population constitutes one-third of the total population of the State of Manipur. Also, many Members referred to the unemployment situation in the State of Manipur. After the imposition of President's Rule, each of the 22 blocks in the hill areas, has been given a sum of Rs. one crore per black and there is the Employment Assurance Scheme for taking up rural

employment and the construction of a large number of village roads, schools and community buildings have been taken up under this! programme. Due to the ethnic clash between the Nagas and the Kukis, the total number of people affected by this clash in the hill areas comes to 6.000 families. They were rehabilitated by way of taking them to safer places and by way of assistance in terms of their material End other needs. Many of the Members and even Shri V. Narayanasamy referred to the mis us" of supply of the essential commodities. I wish to infrom the hon. Member that after the imposition of President's Rule, the supply of essential items of food through the Public Distribution System has considerably improved in the farflung districts and also in the hill areas of tho State and the Statc Government

iU The Motor Vehicles

in respect of transportation ot goods. The Government has taken up the work through their departments. Also, Madam, the hon. is: Member, Shri Bhubaneswar Kalita, mentioned that the State in not linked with any railway line. I wish to inform the hon. Member that the nearest railway station in Manipur is jiribam and for this, a technoeconomic survey to lay a railway line from jiribam to Im-phal has been carried out and it is under the consideration of the Railway Minister. One of the important multi-purpose projects is the Loktak Hydel Power Project. And there is also a proposal to set up an additional project at Loktak down stream. For this, the project has been cleared by the Central Electricity Authority of the Government of India and the

iproject is awaiting clearance from the Ministry of Environment, and also, a sum of Rs, 5 crores has been allocated tor taking up this work under th_e current Plan.

Kalitaji has also referred t_0 the drug-abuse and de-addiction centres. The State Government has taken stringent measures to prevent inflow of drugs from the international borders and drug trafficking in the State. In addition to this, de-addiction centres in all the four district headquarters namely Imphal, Churachandpur, Chandel and Ukhrul, have been established. Apart from this, a lafge number of NGO_s have taken up this-deaddiction work and are getting assistance, technical inputs and training from the Government.

Madam, many other Members have insisted on the installation of pojular Government. As I have already mentioned this will be conveyed to the Home Ministry, and I also wish to inform the august House that the existing projects which are in progress, will be completed on a war-footing.

I appeal to the hon. Members to support the Appropriation Bill. Thank you, Madam.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE); Now, I shall put-the motion moved by the Minister to vote. The question is:

(Amendment) Bill

1994

That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year 1994-95 as passed by the Lok Sabha, be taken into consideration."

The motion was adopted

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): We shall now take 'up clauae-by-clause coa^sidera-iiim of th_e Bill. Clauses 2 and 3 and the Schedule were added to the Bill, Clause 1 the Enacting Formula and the Title were added to the Bill,

SHRI M. V. CHANDRASHEKHAR

MURTHY: Madam₎ I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE MOTOR VEHICLES AAMEND-MENT) BILL, 1994-Contd.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE); Now I would like to take up the Motor Vehicles (Amendment) Bill, 1994 for further consideration, When the House adjourned on 9th August, 1994, the Minister concluded his speech. Now I would like to request the Members to speak on the Bill. The list of speakers is before me. I would re-quest Mr. John Fernandes to speak on the Bill